## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:6090 ANSWERED ON:30.04.2015 COMMITTEES TASK FORCES ON ROAD SAFETY Naik Prof. Seetaram Ajmeera;Patil Shri Bheemrao Baswanthrao

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has constituted any committees/ task forces on road safety and traffic management in the country during the last three years; and

(b) if so, the details along with Implementation status thereof?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (b) Ministry of Road Transport & Highways has consti- tuted a Committee on Road Safety in pursuance of order dated 22nd April, 2014 of Hon'ble Supreme Court of India in Writ Petition No. 295 of 2012. The chairman of the Committee on Road Safety is Justice (Retd) K.S. Radhakrishnan and other members are Shri S. Sunder, Retired Secretary, Ministry of Surface Transport and Dr. (Mrs.) Nishi Mittal, Ex Chief Sci- entist, Central Road Research Institute (CRRI). The Committee on Road Safety submits its report to the Hon'ble Supreme Court of India which issues necessary orders/guidelines to all States/ UTs from time to time.